

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

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O.A. No. 538 of 1996.  
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Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.

HON'BLE MR. D. PURAKAYASTHA, JUDICIAL MEMBER.

1. Sk. Hafijur Rahamn,  
S/o- Sri Abdul Rahaman  
3/A/H/21 Gas St, Cal-9.

Sarvashri -

2. Harendra Yadav,  
S/o- Srikrishn Yadav,  
11, Dr. Debendra Mukherjee Rd,  
Cal-9.

3. Chandra Bhushan Sahi,  
S/o- Ghanashyam Sahi  
Rly. Qtr. 130, Beliaghata,  
Cal-15.

4. Ram Newas Ram,  
S/o- Ram Bilash Ram,  
Rly. Qtr, 130 Beliaghata,  
Cal-15.

5. Ganni Nath Singh,  
S/o- Sri Shakal Singh,  
Rly. Qtr., 100 Beliaghata Road,  
Cal-15.

5. Ashok Naskar,  
S/o- Sri Bhaba Sindhu Naskar,  
Vill- Nihala, PO. Kundarali,  
Baruipur, 24 Pgs.

7. Jogendra Ray,  
S/o- Sri Ramananda Roy,  
Rly. Qtr. 40/D, Dum Dum Cantt.  
Cal-65.

8. Sain Naskar,  
S/o- Sri Panchu Naskar,  
Vill- Nihata,  
PO. Kundarali, Baruipur,  
24 Pgs.

9. Batul Mondal,  
S/o- Surya Mondal,  
Vill- Haral, PO. Champahali,  
24 Pgs.

10. Gopal Kr. Mondal,  
S/o- Sri Bhudhar Ch. Mondal,  
Vill- Nihata, PO. Kundarai,  
Baruipur, 24 Pgs.

11. Srikanta Mondal, S/o- Sri Dayal Mondal,  
Nihata, PO. Kundarai, Baruipur, 24 Pgs.

Contd... P/2

12. Sri Amit Bose,  
son of Sri Santosh Kumar Bose,  
residing at P.O. Berhampore,  
Dist: Murshidabad.
13. Sri Ashis Kumar Santra,  
son of Sri Astapada Santra residing  
at 12/A Acharya Prafulla Chandra  
Road, Calcutta - 6.
14. Sri Sadhan Kumar Nandi,  
son of Sri Ananda Nandy residing  
at Vill: Tilipara, P.O. Kandi,  
Murshidabad.
15. Sri Uttam Rabidas,  
son of Sri Ramkishun Das residing  
at Railway Quarter Dum Dum  
Cantonment, Calcutta-65.
16. Sri Nemai Nandy,  
son of Sri Panchkari Nandy residing  
at Vill: Tilipara, P.O. Kandi,  
Dist: Murshidabad.
17. Sri Pradip Kumar Dutta,  
son of Sri Suresh Chandra Dutta,  
residing at 8/B, Golap Sashtri Lane,  
Calcutta - 14.

*H. S. J.*

18. Sri Susanta Roy,  
son of Sri Ram Krishna Roy residing  
at 244, Seth Bagan Dum Dum,  
Calcutta - 30.
19. Sri Shew Kumar Singh,  
son of Sri Raghunath Singh residing  
at Railway Quarter 101 Beliaghata,  
Calcutta -15.
20. Sri Tarun Kumar Ash,  
son of Sri Biswa Nath Ash, residing  
at 9, Khilat Ghosh Lane, Calcutta - 9.
21. Sri Bibhas Mallick,  
son of Sri Nirmal Kumar Mallick residing  
at 63/B, Bosespukur Road, P.O. Rajpur,  
24 pgs.
22. Sri Ram Bilash Prasad,  
son of Sri Choudhury Ram Prasad,  
residing at Railway Quarter 20/31,  
Beliaghata, Calcutta-15.
23. Sri Sujay Kumar Bose,  
son of Sri S.K. Bose residing at  
1/C, East Kulia Road, Calcutta-15.
24. Sri Tuhin Paul,  
son of Sri Rabindra Nath Paul, residing  
at 167, Satyen Roy Road, Calcutta-34.

25. Sri Sanjay Kumar Saha,  
son of Sri Satish Ch. Saha residing at  
18, B.K. Pal Road, Calcutta - 34.
26. Sri Kaushik Basu,  
son of Sri Kalachand Basu residing  
at 41/8, Siddhinath Chatterjee Road,  
Calcutta - 34.
27. Sri Gopal Das,  
son of Sri Sripada Das residing at  
Jiaganj Bhatapara, Murshidabad.
28. Sri Sambhu Nath Tewary,  
son of Sri Suresh Nath Tewary residing  
at Railway Quarter 20/T Dum Dum Cantt.,  
Calcutta - 28.
29. Sri Prabhunath Tewary,  
son of Sri S.N. Tewary residing at  
Railway Quarter 20/T Dum Dum Cantt.  
Calcutta - 28.
30. Sri Shyam Babu Yadav,  
son of Sri Ram Naresh Yadav residing  
at 7/P Garipara Road, Calcutta-15.
31. Sri Ram Sagar Prasad,  
son of Sri R.N. Prasad residing at  
7/P Garipara Road, Calcutta-15.

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32. Sri Sharma Thakur,  
son of Sri Shibji Thakur residing at  
15, Park Road, Calcutta - 19.

33. Sri Golab Chand,  
son of Sri Fekan Prasad residing at  
Railway Quarter 100 Beliaghata Road,  
Calcutta - 15.

34. Sri Basudeb Ghosh,  
son of Sri Baidyanath Ghosh residing  
at Vill & P.O. Gokarma, Murshidabad.

35. Sri Ramesh Yadav,  
son of Sri Shiv Shankar Yadav residing  
at 72, Lalji Sah Street, Dum Dum Cantt.  
Calcutta-28.

36. Sri Changur Prasad,  
son of Sri Kamla Prasad residing at  
Railway Quarter 34/1A, Dum Dum Cantt.  
Calcutta-28.

37. Sri Jay Kishan,  
son of Sri Chandrika residing at  
Railway Quarter 34/1A, Dum Dum Cantt.  
Calcutta-28.

38. Sri Aswini Kumar Singh,  
son of Sri R.S. Singh residing at  
315/E, Narkeldanga Main Road, Calcutta-11.

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39. Sri Birendra Kumar Rajbhar,  
son of Sri S.P. Rajbhar residing  
at 315/E, Narkeldanga Main Road,  
Calcutta-11.

40. Sri Samapti Kumar Sinha,  
son of Sri Lat Kamalapada Sinha  
residing at Provakarpara, Kandi,  
Dist: Murshidabad.

41. Sri Ranjit Kumar Dutta,  
son of Sri Ratish Chandra Dutta  
residing at 31/B/H/2, Bagmari Road,  
Calcutta-54.

42. Sri Sujit Kumar Dutta,  
son of Sri R.C. Dutta residing at  
31/B/H/2, Bagmari Road, Calcutta-54.

43. Sri Abhijit Dutta,  
son of Sri Ratish Chandra Dutta,  
residing at 31/B/H/2, Bagmari Road,  
Calcutta-54.

44. Sri Achintya Nandi,  
son of Sri Anil Kumar Nandi residing  
at Vill: Tilipara, P.O. Kandi,  
Dist: Murshidabad.

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45. Sri Badal Naskar,  
son of Sri Nil Kantha Naskar residing  
at Vill: Behari, P.O. Dhamna, 24 Pgs.

46. Sri Basudeb Mondal,  
son of Sri K.R. Mondal residing at  
Raipur, P.O. Multi, 24 Pgs.

47. Sri Ratan Bag,  
son of Sri Banchu Gopal Bag residing  
at Vill : Madarhal, P.O. Baruipur,  
24 Pgs.

48. Sri Ilias Mondal,  
son of Sri K. Mondal residing at  
Vill: Raipur, P.O Multi, 24 Pgs.

49. Sri Prabir Dey,  
son of Sri Sambhu Dey residing at  
Raipur, P.O. Multi, 24 Pgs.

50. Sri Utpal Marick,  
son of Sri D. Marick residing at  
Vill: Raipur, P.O. Multi, 24 Pgs.

51. Sri Tapan Mondal,  
son of Sri K.C. Mondal residing at  
Vill: Madarhat, P.O. Baruipur, 24 Pgs.

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52. Sri Narayan Chandra Midya,  
son of Sri Basanta Kumar Midya,  
residing at Vill: & P.O. Dhamna,  
P.S. Magrahat, 24 Pgs.

53. Sri Ganesh Chandra Paul,  
son of Sri N. Paul residing at Vill  
Jugalgaji, P.O. Govindapur, 24 Pgs.

54. Sri Sankar Das,  
son of late Gopal Das residing at  
vill: Tejnagar, Dist: Murshidabad.

55. Sri Dhruva Narayan Das,  
son of Sri Badal Chandra Das residing  
at Vill: Soudanganj, P.O. Jiaganj,  
Murshidabad.

56. Sri Dinabandhu Kumar, Kundu,  
son of Sri Madan Mohan Kundu residing  
at vill: Tilipara, P.O. & P.S. Kandi,  
Murshidabad.

57. Sri Goutam Seth,  
son of Sri Nitai Seth residing at  
Vill: Tilipara, P.O. & P.S. Kandi,  
Murshidabad.

58. Sri Janardan Karmakar,  
son of Sri Anil Karmakar residing at  
Vill & P.O. Plassy Sugar Mill, Dist: Nadia.

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59. Sri Swapan Karmakar,  
son of Sri K. Marmakar residing at  
Vill & P.O. Beehar, Dist: Murshidabad.

60. Sri Dilip Shil,  
son of Sri Mantu Shil residing at  
Sonarpur, 24 Parganas.

61. Sri Ram Chandra Paul,  
son of Sri Haripada Paul residing at  
Bapuji Colony Ichapur, Nawabganj,  
24 Pgs.

62. Sri Lokenath Samaddar,  
son of Sri Anil Kumar Samaddar  
residing at

63. Sri Suvendu Chakraborty,  
son of Sri Nalini M. Chakraborty  
residing at 623/C, Anandamath, Ichapur, 24  
Parganas.

64. Sri Somnath Samaddar,  
son of Sri A.K. Samaddar residing at  
Sukanta Palli, Ichapur, Nawabganj,  
24 Pgs.

65. Sri Tapas Kumar Indu,  
son of Sri Anil Bh. Indu residing at  
55/5, Acharya P.C. Road, Calcutta-9.



66. Sri Shub Sankar Das,  
son of Sri Ramani M. Das residing at  
Sukanta Pally, Ichapur Nawabganj,  
24 Pgs.

67. Sri Jyotirmoy Choudhury,  
son of Sri Sudhir Choudhury residing  
at Sukantapally Ichapur, Nawabganj, 24  
Pgs.

68. Sri Sanjib Chakraborty,  
son of Sri Ashutosh Chakraborty residing  
at 23/C, Anandamath, Ichapur, 24 Pgs.

69. Sri Swapan Kumar Bhattacharjee,  
son of Sri H.N. Bhattacharya residing  
at Ichapur Nawabganj Pravas Pally,  
24 Pgs.

70. Sri Aloke Paul,  
son of Sri A.P. Paul residing at  
Ichapur Maniktola Bapuji Colony, 24 Pgs.

71. Sri Ranjit Paul,  
son of Sri Bhuban Paul residing at  
Ichapur Maniktola Bapuji Colony, 24 Pgs.

72. Sri Laxman Chandra Paul,  
son of Sri H.P. Paul residing at Ichapur  
Maniktola Bapuji Colony, 24 Pgs.

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73. Sri Santi Siddha,  
son of Sri Jogiswar Siddha residing at  
Sukantapally Ichapur, Anandamath,  
24 Pgs.

74. Sri Ganesh Chandra Singh,  
son of Sri Rabindra Nath Singh residing  
at Goalapara, Ichapur, 24 Pgs.

75. Sri Pallab Kumar Dutta,  
son of late Abani M. Datta residing at  
C/256, Ichapur Nawabganj, Anandamath,  
24 Pgs.

76. Sri Dipak Baran Dey,  
son of Sri Nirendra Ch. Dey residing at  
Sreenagar Ichapur Nawabganj, 24 Pgs.

77. Sri Prithwish Roy,  
son of late Surya Kumar Roy residing at  
596/C, Anandamath Ichapur, 24 Pgs.

78. Sri Shyamal Kumar Seal,  
son of Sri Nashu Seal residing at  
Anandamath, A-Block, Ichapur, 24 Pgs.

79. Sri Manas Dutta,  
son of Sri Mrinal Kumar Datta residing  
at Vill: Jogacha, P.O. GPI Colony,  
Howrah.

80. Sri Sachin Naskar,  
son of Sri Hirulal Naskar residing at

Vill: Putkhali, P.O. Daulatpur,

24 Pgs.

81. Sri Biswanath Das,  
son of Sri Ashutosh Das residing at  
244, Seth Bagan Dum Dum, Calcutta-30.

82. Sri Madan Gopal Sharma,  
son of Sri Brindaban Sharma residing  
at 29/1/3, Goragacha Railway Colony,  
Calcutta-53.

83. Sri Pabitra Kumar Chanda,  
son of Sri Purnendu Kumar Chanda  
residing at Behala Govt. Quarter  
Block 41, Flat 265, Calcutta-60.

84. Sri Nemai Mali,  
son of Sri Bhupen Mali residing at  
10, Damijan Lane, Calcutta - 73.

85. Sri Sanjay Kumar Mistry,  
son of Sri Khamananda Mistry residing  
at 13/5, T. Railway Quarter, Sonarpur,  
24 Pgs.

86. Sri Tapan Bhawal,  
son of Sri Anath Bhawal residing at  
706/2, Ashoknagar, P.O. Ashoknagar, 24 Pgs.

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87. Sri Sambhu Nath Das,  
son of Sri Nilmohan Das residing at  
Vill: Tilipara, P.O. Kandi, Dist:  
Murshidabad.

88. Sri Samir Kumar Pathak,  
son of late Radhika R. Pathak residing  
at 32/3, Ajanta Road, New Santoshpur,  
Calcutta-75.

89. Sri Palash Saha,  
son of Sri Batakrishna Saha residing at  
121/B, Acharya Profulla Ch. Road,  
Calcutta-6.

90. Sri Nanda Biswas,  
son of late Nityagopal Biswas residing  
at Vill: Ruia, P.O. Patulia, 24 Pgs.

91. Sri Basudeb Dey,  
son of Sri Harendra Kumar Dey residing  
at Talwan, P.O. Biprosekhar, Dist:  
Murshidabad.

92. Sri Ram Prasad Nandi,  
son of Sri Ananda Kumar Nandi residing  
at Vill: Tilipara, P.O. Kandi, Dist  
Murshidabad.

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93. Sri Rajbanshi Prasad Singh,  
son of Sri Dipchand Singh residing at  
Railway Quarter 37 Dum Dum Cantonment,  
Calcutta-56.

94. Sri Swapan Naskar,  
son of Sri Panehu Naskar residing at  
Vill: Nihati, P.O. Kundarali, 24 Pgs.

95. Sri Utpal Ghosh,  
son of Sri Upendra Nath Ghosh residing  
at 7/2, Ashutosh Mukherjee Road, Budge  
Budge, 24 Pgs.

96. Sri Bijay Paul,  
son of late Lakshminarayan Paul residing  
at Vill: Tilipara, P.O. Kandi, Dist:  
Murshidabad.

97. Sri Gautam Paul,  
son of Sri Gurupada Paul residing at  
Vill: Tilipara, P.O. Kandi, Dist:  
Murshidabad.

98. Sri Pradip Kumar Das,  
son of late Gopal Ch. Das residing at  
Vill: Tejnagar, P.O. Plassy Sugar Mill,  
Dist: Nadia.

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99. Sri Ram Ashis Paswan,  
son of Sri Lakshi Paswan residing at  
Railway Quarter 97/2 Beliaghata Road,  
Calcutta-15.

100. Sri Ram Naresh Paswan,  
son of Sri Siaram Paswan residing at  
Railway Quarter 97/2, Beliaghata Road,  
Calcutta-15.

101. Sri Ganesh Paswan,  
son of Sri Rambali Paswan residing at  
Railway Quarter 97/2, Beliaghata Road,  
Calcutta-15.

102. Sri Poonam Kumari Hela,  
wife of Sri Budhu Hela residing at  
243/D, Acharya P.C. Road, Calcutta-6.

103. Sri Kanka Kumar Ghosh,  
son of Sri Keshab Ch. Ghosh residing  
at 2, Chandigarh, Madhyamgram, 24 Pgs.

104. Sri Mantu Kumar Acharya,  
son of Sri Sunil Kumar Acharya residing  
at Bankim Pally, Madhyamgram, 24 Pgs.

105. Sri Mohabai Prasad Yadav,  
son of Ram Nath Yadav residing at Railway  
Quarter No.138/C, Guripara, Beliaghata  
Road, Calcutta-15.

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106. Sri Ananda Dulal Pal,  
son of Sri Lakshi Narayan Paul residing  
at Vill: Tilipara, P.O. Kandi, Dist:  
Murshidabad.

107. Sri Mosiur Rahman,  
son of late Hatim Ali residing at  
Chhatina Kandi(Pirtala), P.O. Kandi,  
Dist: Murshidabad.

108. Sri Harikishan Upadhyay,  
son of Sri Jayram Upadhyay residing at  
Railway Quarter E28B, Barrackpore,  
24 Pgs.

109. Sri Pashupati Upadhyay,  
son of Sri J. Upadhyay residing at  
Railway Quarter E28B, Barrackpore,  
24 Pgs.

110. Sri Badan Yadav,  
son of Sri Rajumuni Yadav residing at  
Railway Quarter E28B, Barrackpore,  
24 Pgs.

111. Sri Madan Yadav,  
son of Sri R.M. Yadav residing at Railway  
Quarter E28B, Barrackpore, 24 Pgs.



112. Sri Ram Pujan Yadav,  
son of Sri Ram Raj Yadav residing at  
Goragacha Railway Colony, 29/C,  
Calcutta-53.

113. Sri Ramkrishna Das,  
son of Sri Nalini Mohan Das residing  
at 4, Ghoshpara, Haltu, Calcutta-78.

114. Sri Pradip Ghosh,  
son of late Sushil Kumar Ghosh  
residing at 8, Haltu Ghoshpara,  
Calcutta-78.

115. Sri Uma Sankar Mouria,  
son of Sri Chattidin Mouria residing  
at 5/56, Rly Qr Barrackpore, 24 Pgs.

116. Sri Arjun Singh,  
son of Sri Shibi Singh residing at  
Rly Quarter 130 at Beliaghata, Calcutta.

117. Sri Subir Chandra,  
son of Sri Krishnadulal Chandra,  
residing at Bankimpally, P.O.  
Madhyamgram, 24 Pgs.

118. Sri Satrughan Singh,  
son of Sri Nandji Singh residing at  
Goragacha Rly Colony, 29/C-7, Calcutta-53.

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119. Sri Ramjee Harijan,  
son of Sri Ghaller residing at Goragacha  
Rly Colony, Calcutta-53.

120. Sri Paragkanti Roy,  
son of Sri Chittaranjan Roy residing at  
Vill: Purbachal, P.O. Madhyamgram,  
24 Pgs.

121. Sri Acchalal Pal,  
son of Sri Haricharan Pal residing at  
Mayahat Railway Qr.37/D, Calcutta-53.

122. Sri Surendra Yadav,  
son of Sri Gama Yadav residing at  
Rly Qr. T/34/A, Dum Dum Cant.,  
Calcutta-28.

123. Sri Bharat Yadav,  
son of Sri Latya Yadav residing at  
Rly Qr. T/34/A, Dum Dum Cant., Calcutta-28.

124. Sri Sri Bal Mukul Yadav,  
son of Fagu Yadav residing at 72, Lalji  
Shah Street, Calcutta-28.

125. Sri Molin Karmakar,  
son of Sri Makhanlal Karmakar residing  
at 119/35A, Sarat Ghosh Garden Road,  
Calcutta-32.31.

126. Sri Krishna Chakraborty,  
son of Sri Profulla Chakraborty  
residing at 119/31A, Sarat Ghosh Garden  
Road, Calcutta-31.

127. Sri Sujay Das,  
son of Sri Ananda Gopal Das, residing  
at Goragacha Rly Qr.29/C/8, Calcutta-53.

128. Sri Badal Ch. Naskar,  
son of Sri Janaki Naskar residing at  
Vill: Nihata, P.O. Kandarali, 24 Pgs.

129. Sri Partha Sarathi Roy,  
son of Sri Kalipada Roy residing at  
39, Sukanta Sarani, Calcutta-63.

130. Sri Bapi Gayen,  
son of late Provash Gayen residing at  
109/1, Sarat Ghosh Garden Road,  
Calcutta-31.

131. Sri Prasanta Roy,  
son of Sri Kalipada Roy residing at  
39, Sukanta Sarani Thakurpukur,  
Calcutta-63.

132. Sri Uday Bhan Chouhan,  
son of Sri Baburam Chouhan residing at  
32/61, Sadhana Aushadhalay Road,

133. Sri Nandjee Yadav,  
son of Sri Chamlae Yadav residing at  
Railway Quarter 28/C, Barrackpore,  
24 Pgs.

134. Sri Sjan Yadav,  
son of Sri Rajmoni Yadav residing at  
Railway Quarter 28/C, Barrackpore,  
24 Pgs.

135. Sri Ajodhya Singh,  
son of Sri Radha Mohan Singh residing  
at 140, Beliaghata Road, Calcutta-15.

136. Sri Chappu Roy,  
son of Sri Gopal Roy residing at  
Rly Qr. 320/B, Naihati, 24 Pgs.

137. Sri Sanjeev Kumar Roy,  
son of Sri Rajendra Roy residing at  
Railway Quarter 320/B, Naihati, 24 Pgs.

138. Sri Sanjay Kumar Roy,  
son of Sri Narayan Roy residing at  
Railway Quarter 320/B, Naihati, 24 Pgs.

139. Sri Dharmnath Sah,  
son of Sri Bhola Sah residing at Railway  
Quarter 320/B, Naihati, 24 Pgs.

140. Sri Bharrolal Shaw,  
son of Sri Dhaneswar Shaw residing at  
320/B, Naihati, 24 Pgs.

141. Sri Ganesh Shaw,  
son of Sri Sarjan Shaw residing at  
Railway Quarter 320/B, Naihati, 24 Pgs.

142. Sri Gouri Sankar,  
son of Sri Bharat Prasad residing at  
Railway Quarter 320/B, Naihati, 24 Pgs.

143. Sri Shyamal Shaw,  
son of Sri Gopal Shaw residing at  
Railway Quarter 320/B, Naihati, 24 Pgs.

144. Sri Rabindra Kumar Srivastava,  
son of Sri M. Prosad Srivastava residing  
at Railway Quarter 320/B, Naihati,  
24 Pgs.

145. Sri Ratan Sharma,  
son of Sri Shyamsunder Sharma residing  
at Gandhi Colony Railway Quarter,  
Calcutta-14.

146. Sri Anil Pramanik,  
son of Sri Banamali Pramanik, Gandhi  
Colony Railway Quarter, Calcutta-14.

147. Sri Santosh Pramanik,  
son of Sri Sindhur Pramanik residing at  
Gandhi Colony Railway Quarter,  
Calcutta-14.

148. Sri Ranjit Pramanik,  
son of Sri S. Pramanik residing at  
Gandhi Colony Railway Quarter, Calcutta-14.

149. Sri Jayanta Naskar,  
son of Sri Dulal Naskar residing at  
Gandhi Colony Railway Quarter, Calcutta-14.

150. Sri Samir Pramanik,  
son of Sri Rabi Pramanik residing at  
Gandhi Colony, Calcutta-14.

151. Sri Kailash Yadav,  
son of Sri Dal Singar Yadav residing  
at Railway Quarter 138, Beliaghata,  
Calcutta-75.

152. Sri Durga Prasad,  
son of Sri Sovapati residing at  
47G, Dakhindari Rly Quarter, Calcutta-37.

153. Sri Satish Prasad,  
son of Sri Shyam Gopal residing at  
47G, Dakhindari Rly Quarter, Calcutta-37.

154. Sri Bharat,  
son of Sri Ram Prasad residing at  
Railway Quarter 77, Beliaghata Block 31,  
Calcutta-15.

155. Sri Sahabai Prasad Yadav,  
son of Sri Ram Nath Yadav residing at  
Railway Quarter 138, Beliaghata,  
Calcutta-15.

156. Sri Dhaniram Kari,  
son of Sri Jaykaran Kari residing at  
Railway Quarter 85/31, Beliaghata ,  
Calcutta-15.

157. Sri Bhau K Sushil Sarkar,  
son of late Sujit Sarkar residing at  
Vill: Barad Kamdebpur, P.O. Gokarni,  
24 Pgs.

158. Sri Prabir Saha,  
son of Sri Shib Mangal Saha residing at  
Vill: Ratan Hospital, Calcutta-14.

159. Sri Rameswar Singh,  
son of Sri Ramdeo Singh residing at  
149, North Sealdah Road, Calcutta-9.

160. Sri Rajesh Pramanik,  
son of Sri Basanta Pramanik residing at  
Beliaghata Railway Quarter,Calcutta-15.

161. Sri Maya Shaw,  
son of Sri Sewnath Shaw residing at  
136/1, Beliaghata Road, Calcutta-16.

162. Sri Duddh Nath Roy,  
son of Sri Ramnath Roy residing at  
Rly Quarter 13/B, Kamardanga, Calcutta-46.

163. Sri Ganesh Roy,  
son of Sri Ram Ayodhya Ram Roy residing  
at 13/5, Kamardanga, Calcutta-46.

164. Sri Rameswar Roy,  
son of Sri Raghunath Roy residing at  
13/5, Kamardanga, Calcutta-46.

165. Sri Tarak Ranjan Das,  
son of Sri Satyaranjan Das residing at  
3/1/30, Beliaghata Main Road, Calcutta-85.

166. Sri Mahendra Kumar Tiwari,  
son of Sri Ram Bachan Tiwari residing  
at 56/E, Rly Quarter Bediapara,  
Calcutta-77.

167. Sri Sunil Prasad,  
son of Sri Rajendra Prasad residing at  
22/F, S.K. Dawlana, Calcutta-54.

168. Sri Baliram Bhagat,  
son of Sri Brichha Bhagat residing at  
22/F, S.K. Dawlana, Calcutta-54.

169. Sri Tufani Harjan,  
son of Sri Purna Haryan residing at  
68/1/G, Canal Circular Road, Calcutta-54.

170. Sri Birendra Kumar Bharati,  
son of Sri Harinath Bharati residing at  
68/1/G, Canal Circular Road, Calcutta-54

171. Sri Ratikanta Naskar,  
son of late Khudiram Naskar residing  
at Vill: Subudhipur, Baruipur, 24 Pgs.

172. Sri Sarda Daloi,  
son of Sri Chandra Pratap residing at  
66/M, Rly Quarter, Gandhi Colony,  
Calcutta-14.

173. Sri Gopal Sil,  
son of Sri Narayan Sil residing at  
Vill: Ruhia, P.O. Patulia, 24 Pgs.

174. Sri Gajendra N. Biswas,  
son of Sri Ganesh Ch. Biswas residing  
at Vill: Ruhia, P.O. Patulia, 24 Pgs.

175. Sri Ajit Kumar Singh,  
son of Sri Ramjash Singh residing at  
Railway Quarter 40/D, Dum Dum Cant.  
Calcutta-65.

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176. Arjun Singh,  
son of Sri R. Singh residing at  
Railway Quarter 40/D, Dum Dum Cant.  
Calcutta-65.

177. Sri Ram Sejor Rajbhar,  
son of Sri Sudama Rajbhar residing at  
Barrackpore, 24 Pgs.

178. Sri Rajesh Kumar Ahir,  
son of Sri Chandrajit Ahir residing at  
Railway Quarter 56, Dhaniapara, 24 Pgs.

179. Sri Raju Sharma,  
son of Sri Barai Sharma residing at  
Railway Quarter 341/A, Naihati, 24 Pgs.

180. Sri Dasharath Mondal,  
son of late Mammatha N. Mondal residing  
at Vill: Nihata, P.O. Kundarali, Baruipur,  
24 Pgs.

181. Sri Pratap Narayan Tewary,  
son of Sri Sankarpal Tiwari residing  
at Railway Quarter E/15, Barrackpore,  
24 Pgs.

182. Sri Rajkumar Yadav,  
son of Sri Rameswar Yadav residing at  
Railway Quarter 88/3, Beliaghata,  
Calcutta-15.

151

183. Sri Sijore Prosad Jeswara,  
son of Sri Ram Prosad Jeswara residing  
at 17/4, Qlaichandi Road, Calcutta-37.

184. Sri Hari Sankar Shaw,  
son of Sri Biswanath Shaw residing  
at 18, Shibtala Lane, Calcutta-15.

185. Sri Dilip Mondol,  
son of Sri Haren Mondal residing at  
Vill: Raipur, P.O. Multi Magrahat,  
24 Pgs.

186. Sri Abdul Rouf Fakir,  
son of Sri Akbar Rahaman Fakir  
residing at Vill & P.O. Mohitnagar,  
Magrahat, 24 Pgs.

187. Sri Gautam Panda,  
son of Sri Banabehari Panda residing  
at 25B, K.Roy Choudhury, Baruipur,  
24 Pgs.

188. Sri Nautu Kumar Sardar,  
son of Sri Pulin Behari Sardar  
residing at Vill: Gatihali, P.O.  
Maheswara, Magrahat, 24 Pgs.

189. Sri Binoy Bag,  
son of Sri Sanat Bag residing at  
Vill & P.O. Madhyashibpur, Dakhin  
Barasat, 24 Pgs.

190. Sri Ranjan Dey,  
son of Sri Bamacharan Dey residing at  
Vill: Raipur, P.O. Multi, Magrahat,  
24 Pgs.

191. Sri Indrajit Das,  
son of late Kartick Ch. Das residing  
at Vill: Raipur, P.O. Multi, Magrahat,  
24 Pgs.

192. Sri Shyam Sunder Dey,  
son of late Gopinath Dey residing at  
Vill: Narayantala, P.O. Belachand,  
24 Pgs.

193. Sri Ajay Kumar Singh,  
son of Sri Rajeendra P. Singh residing  
at Rly. Quarter 40/D, Dum Dum Cantt.  
Calcutta-65.

194. Sri Rang Bahadur Singh,  
son of late Ram Sevak Singh residing  
at Rly Quarter 40/D, Dum Dum Cantt.,  
Calcutta-65.

195. Sri Madan Singh,  
son of Sri Ramprobash Singh residing at  
Rly Quarter 40/D, Dum Dum Cantt.,  
Calcutta-65.

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196. Sri Ganesh Haldir,  
son of Sri Phanihaldir residing at  
Vill: & P.O. Dhamma, Magrahat, 24 Pgs.

197. Sri Tapan Datta,  
son of Sri Shashi Mohan Datta,  
residing at Vill & P.O. Dhamma, Magrahat,  
24 Pgs.

198. Sri Ankuram Halder,  
son of Sri Balaram Halder residing at  
Vill: Behari, P.O. Dhamma, 24 Pgs.

199. Sri Kanai Pramanik,  
son of Sri Khudiram Pramanik, residing  
at Vill: & P.O. Mal Diamond Harbour,  
24 Pgs.

200. Sri Isha Mollah,  
son of Sri Ismail Mollah residing at  
Vill: Rangaberia, P.O. Maheshpur,  
Magrahat, 24 Pgs.

201. Sri Partha Sarathi Basubal,  
son of Sri Amarendra Nath Basubal  
residing at Golpukur Road, Baguihati,  
24 Pgs.

202. Sri Ramji Singh,  
son of Sri Satyanarayan Singh residing  
at Railway Quarter 130, Beliaghata,  
Calcutta.

203. Sri Pallab Choudhury,  
son of Sri  
residing at Jehapur North Lane,  
7 Line, 24 Pgs.

204. Sri Akibal Mollah,  
son of Sri Arfali Mollah residing at  
Vill & P.O. Nalia, Diamond Harbour,  
24 Pgs.

205. Abdul Rahaman Gazi,  
son of Abdur Rashid Gazi residing at  
Vill & P.O. Nalia Diamond Harbour,  
24 Pgs.

206. Sri Madhab Patra,  
son of Sri Dhananjay Patra residing  
at Gandhi Colony Railway Quarter,  
Calcutta.

207. Sri Bhabi Patra,  
son of Sri Chaitanya Sardar residing  
Gandhi Colony Railway Quarter,  
Calcutta-14.

208. Sri Jugal Hazam,  
son of Lalan Hazam residing at Gandhi  
Colony Railway Quarter, Calcutta-14.

209. Sri Dulal Ch. Roy,  
son of Sri Dilip Ch. Roy residing at  
89/7, Kaisir Street, Calcutta-9.

210. Sri Khalaque,  
son of Ibrahim residing at Railway  
Quarter 15, Barrackpore, 24 Pgs.

211. Sri Bir Rudal Routh,  
son of Sri Jogeswar Routh residing at  
Railway Quarter 490/G, Dakhindari,  
Calcutta-37.

212. Sri Arun Prasad,  
son of Sri Dukhi Prasad residing at  
Railway Quarter 20/31, Beliaghata,  
Calcutta-15.

213. Sri Umesh Prosad,  
son of Sri Jagadish Prasad residing  
at Railway Quarter 20/31, Beliaghata,  
Calcutta-15.

214. Sri Amarnath Yadav,  
son of Sri Hari Prosad Yadav residing  
at Railway Quarter under Beliaghata  
Bridge, Calcutta-15.

215. Sri Jogesh Tiwary,  
son of Sri Tribhuban Tiwary residing  
at Railway Quarter 88/3, under Beliaghata  
Bridge, Calcutta-15.

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216. Sri Ganga Ram Yadav,  
son of Sri Janaki Yadav residing at  
Railway Quarter under Beliaghata  
Bridge, Calcutta-15.

217. Sri Hari Ram,  
son of Sri Jhurahu residing at Railway  
Quarter under Beliaghata Bridge,  
Calcutta-15.

218. Sri Manoj Kumar Singh,  
son of Sri Sriprakash Singh residing at  
55/1, Jetia House, Bhupen Bose Avenue,  
Calcutta-4.

219. Sri Sankar Roy,  
son of Sri Charittar Roy residing at  
Railway Quarter 320/B, Naihati 24 Pgs.

220. Sri Nabal Kishore Roy,  
son of Sri Kailash Roy residing at  
Railway Quarter 320/B, Naihati, 24 Pgs.

221. Sri Satendra Das,  
son of Sri  
residing at 320/B, Naihati, 24 Pgs.

222. Sri Rajeev Kumar Roy,  
son of Sri Bibhuti Roy residing at  
320/B, Naihati, 24 Pgs.

223. Sri Arun Kumar Roy,  
son of Sri Ram Baran Roy residing at  
320/B, Naihati, 24 Pgs.

224. Sri Radheshyam Biskarma,  
son of Sri Ram Pujan Biswakarma  
residing at 320/B, Naihati, 24 Pgs.

225. Sri Girish Kumar Choubey,  
son of Sri Ram Kalap Choubey residing  
at 3, Dakhindari Road, Calcutta-48.

226. Sri Girish Tewary,  
son of Sri Ram Balak Tewari residing  
at 3, Dakhindari Road, Calcutta-48.

227. Sri Augaj Tewary,  
son of Sri Krishna Mohan Tewary residing  
at 3, Dakhindari Road, Calcutta-48.

228. Sri Goutam Kumar Choubey,  
son of Sri R.K. Choubey residing at  
3, Dakhindari Road, Calcutta-48.

229. Sri Santosh Kumar Choubey,  
son of Sri Daya Sankar Choubey residing  
at Railway Quarter 100/3, Beliaghata,  
Calcutta-15.

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230. Sri Prem Sagar Tiwari,  
son of Sri Chandrabati Tiwari residing  
at Railway Quarter 100/3, Beliaghata,  
Calcutta-15.

231. Sri Santosh Kumar Tiwari,  
son of Sri Sheobhola Tiwari residing  
at Rly Qr.100/3, Beliaghata, Calcutta-15.

232. Sri Kalam,  
son of Islam residing at Railway Quarter  
No. 15, Baruipore, 24 Pgs.

233. Md. Salim,  
son of Noor Mohammed residing at  
11/B, Tapsia Road, Calcutta-39.

234. Sri Anil Nandi,  
son of Sri Srinibash Nandi residing  
at Vill & P.O. Kathalia, Berhampur,  
Murshidabad.

235. Sri Himadri Dey,  
son of late Hiramba Dey residing at  
42/D Rishi Bankim Chandra Street,  
Konnagar, Hooghly.

236. Sri Asit Kumar Banerjee,  
son of late Gurudas Banerjee residing  
at Manicktala, P.O. Ichapur, 24 Pgs.

237. Sri Kalipada Sinha,  
son of Sri Pasupati Sinha residing at  
Vill: Ballia, P.S. Ghargram, Murshidabad.

238. Sri Sahit Mondal,  
son of Sri Alam Mondal residing at  
Vill: Raipur, P.O. Multi 24 Pgs.

239. Sri Ramesh Roy,  
son of Sri Rameswar Roy residing at  
13/5, Kamardanga Rly Quarter, Calcutta-46.

240. Sri Sambhu Mondal,  
son of Sri R.S. Mondal residing at  
158/3, Narkeldanga Railway Colony,  
Calcutta-11.

241. Sri Partha Kumar Neogi,  
son of Sri Mihir Kumar Neogi residing  
at Mahisha, P.O. Kumra Kashipur,  
24 Pgs.

242. Sri Siddartha Neogi,  
son of Sri Krishna Chandra Neogi,  
residing at Mahisha, P.O. Kumra Kashipur,  
24 Pgs.

243. Sri Durga Rao,  
son of Sri Bahadur Rao residing at  
Goragacha Rly Colony, Calcutta-53.

244. Sri Prasanta Nandi,  
son of Sri Anil Nandi residing at  
Vill: Tilipara, P.O. Kandi,  
Murshidabad.

245. Sri Indrojit Dey,  
son of Sri residing  
at Vill: Tilipara, P.O. Kandi,  
Murshidabad.

246. Sri Kalipada Sinha,  
son of Sri residing  
at Vill: Tilipara, P.O. Kandi,  
Murshidabad.

247. Sri Pijush Biswas,  
son of Sri Srijib Biswas residing at  
Rly Quarter 100/3, Beliaghata,  
Calcutta-15.

248. Sri Bhakta Ranjan Roy,  
son of Sri Haran Ch. Roy residing at  
Vill: Nasipur, P.O. Hogalbiria, P.S.  
Karimpur, Dist: Nadia.

249. Sri Anil Kumar Das,  
son of Sri Amulya Kumar Das residing at  
Vill: Bogrila Khali, P.O. Chunakhali,  
P.S. Basanti, 24 Pgs.

*[Handwritten signature/initials over the list]*

250. Sri Bijay Kumar Upadhyay,  
son of Sri Ram Parikshan Upadhyay  
residing at 3, Dakhin Dari Road, C/o  
Shambhunath Show, Calcutta-37.

251. Sri Hari Charan Ahir,  
son of Sri Ram Prasad Ahir residing at  
362/A Pakhin dari Rly qr. Calcutta-37.

252. Sri Manib Chouhan,  
son of Sri Chotkan Chouhan residing at  
73, Sadhana Aushadhalaya Road,  
Calcutta-48.

253. Sri Kanhai Chouhan,  
son of Sri Ramnath Chouhan residing at  
Ramnath Chouhan residing at 13/T/20,  
Shalimar Road, B. Garden, Howrah.

254. Sri Ramdarsh Chouhan,  
son of Sri Deonarayan Chouhan residing  
at 28, Bidhan Roypally, Belgharia,  
Calcutta-56.

255. Sri Buniadi Chouhan,  
son of late Sarat Chouhan residing at  
73, Sadhana Aushodhalaya Road, Calcutta.

256. Sri Narsing Chouhan,  
son of late Ramdeni Chouhan residing at  
73, Sadhana Aushadhalaya Road, Calcutta-48.

257. Sri Umesh Chouhan,  
son of Sri Arjun Chouhan residing at  
70, Sadhana Aushadhalaya Road, Calcutta.

258. Sri Ramdhyan Chouhan,  
son of Sri Rameswar Chouhan residing  
at 70, Sadhana Aushadhalaya Road,  
Calcutta.

259. Sri Rajani Kant Thakur,  
son of Sri Indrasan Thakur residing at  
70, Sadhana Aushadhalaya Road, Calcutta.

260. Sri Senapati Chouhan,  
son of Sri Lalji Chouhan residing at  
70, Sadhana Aushadhalaya Road, Calcutta.

261. Sri Birendra Chouhan,  
son of late Baburam Chouhan residing  
at 70, Sadhana Aushadhalaya Road,  
Calcutta.

262. Sri Prabhunath Chouhan,  
son of Sri Ram Ajodhya Chouhan residing  
at 70, Sadhana Aushadhalaya Road, Calcutta.

263. Sri Rama Shankar Chouhan,  
son of late Baburam Chouhan residing  
at 70, Sadhana Aushadhalaya Road, Calcutta.



264. Sri Goutam Kumar Ahir,  
son of Sri Bhola Ahir residing at  
9, Railway Quarter, Chitpur, Calcutta-37.

265. Sri Deonarayan Das,  
son of Sri Asawan Das residing at  
9, Railway Quarter, Chitpur, Calcutta-37.

266. Sri Md. Rabi,  
son of Md. Riyasat residing at 9, Railway  
Quarter Ranaghat, Dist: Nadia.

267. Sri Matafer Yadav,  
son of Sri Ram Sundar Yadav residing at  
8/5, Kamardanga Railway Quarter, Calcutta-46.

268. Sri Gobinda Chouturbedi,  
son of Sri Shikishan Kant Chaturbedi  
residing at 8/5, Kamardanga Railway  
Quarter, Calcutta-46.

269. Sri Trilokinath Tiwari,  
son of Sri Shyam Sunder Tiwari, residing  
at 8/5, Kamardanga Railway Quarter,  
Calcutta-46.

270. Sri Gopal Prasad,  
son of Sri Balai Prasad residing at  
89/T, Kaiser Street, Calcutta-9.

271. Sri Kapil Deo Mishra,  
son of Sri Brijraj Mishra residing at  
Rly. Quarter 130/6, Beliaghata, Calcutta-15.

272. Sri Subhash Misra, son of Sri Baleswar Mishra residing at Railway Quarter 130/6, Beliaghata, Calcutta-15.

273. Sri Balindra Tiwari, son of Sri Batukdeo Tiwari residing at Railway Quarter 130/6, Beliaghata, Calcutta-15.

274. Sri Jay Prakash Tiwari, son of Sri Surendra Tiwari residing at Rly Quarter 130/6, Beliaghata, Calcutta-15.

275. Sri Surendranath Tripathi, son of Sri Gorakh Nath Tripathi residing at 130/6, Beliaghata, Calcutta-15.

276. Sri Ajay Kumar Yadav, son of Sri Ram Milan Yadav residing at 15, Rly Quarter, Barrackpore, Dhaniapara, 24 Pgs.

277. Sri Subhas Chouhan, son of Sri Parasuram Chouhan residing at 15, Rly Quarter, Barrackpore, Dhaniapara, 24 Pgs.

278. Sri Jashraj Paul, son of Sri Ramdayal Paul residing at 15, Rly Quarter, Barrackpore, Dhaniapara, 24 Pgs.

*[Handwritten signature/initials over the list]*

279. Sri Rambabu Yadav,  
son of Sri Ramdeo Yadav residing at  
15, Rly Quarter, Barrackpore, Dhaniapara,  
24 Pgs.

280. Sri Ramjee Yadav,  
son of Sri Ramkhilawan Yadav residing  
at Railway Quarter 15 Barrackpore,  
Dhaniapara, 24 Pgs.

281. Sri Shew Sankar Barai,  
son of Sri Ram Jalan Barai residing at  
15, Barrackpore, Dhaniapara, 24 Pgs.

282. Sri Sudama Sharma,  
son of Sri Lakshman Sharma residing at  
Railway Quarter No.15, Barrackpore,  
Dhaniapara, 24 Pgs.

283. Sri Biswanath Sharma,  
son of L. Sharma residing at Rly Qr.  
No.15, Barrackpore, Dhaniapara, 24 Pgs.

284. Sri Dwarika Sharma,  
son of Sri Adalat Sharma residing at  
Railway Quarter No.15, Barrackpore,  
Dhaniapara, 24 Pgs.

285. Sri Deonath Gupta,  
son of Sri Sarjug Gupta, residing at  
Rly Quarter No.15, Barrackpore, Dhaniapara,  
24 Pgs.

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286. Sri Ashok Ojha,  
son of Sri Jogarnath Ojha residing at  
Railway Quarter No.15, Barrackpore,  
Dhaniapara, 24 Pgs.

287. Sri Lakshman Sharma,  
son of Sri Sankar Sharma residing at  
Railway Quarter No.15, Barrackpore,  
Dhaniapara, 24 Pgs.

288. Sri Jawahar Jha,  
son of Sri Bhogat Narayan Jha,  
residing at 104, B.B.C. Road, Dum Dum,  
Cantonment, Calcutta-28.

289. Sri Goursankar Ram,  
son of Sri Daroga Ram, residing at  
104, B.B.C. Road, Dum Dum Cantonment,  
Calcutta-28..

290. Sri Motichand Ram,  
son of Sri Ram Ajodhaya Ram residing at  
104, B.B.C. Road, Dum Dum Cantonment,  
Calcutta.

291. Sri Kashinath Ram,  
son of Sri Sheodharit Ram residing at  
47/1/7, Dr.S.P.Mukherjee Road, Dum Dum  
Cantonment, Calcutta-28.

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292. Sri Harikesh Tewary,  
son of Sri Raj Kishore Tiwary residing at  
70, Sadhana Aushadhalaya Road, Calcutta-49.

293. Sri Mohan Kumar Santra,  
son of Sri Bishu Santra residing at  
Ichapur Mayapally, 24 Pgs.

294. Sri Sanjit Kumar Dey,  
son of late Rathindranath Dey residing  
at Nityananda Pally Sordola Tank Road,  
P.O. Gorulia, 24 Pgs.

295. Sri Anup Kumar Biswas,  
son of late Arun Kumar Biswas residing at  
Manicktala Lichu Bagan, P.O. Ichapur,  
24 Pgs.

296. Sri Swapan Kumar Halder,  
son of Sri Khudiram Halder, residing at  
Manicktala Lichu Bagan, P.O. Ichapur,  
24 Pgs.

297. Sri Bijan Mohan Singha Roy,  
son of Sri Sushil Kumar Singha Roy residing  
at Vill: Kozogachi, P.O. Shyamnagar, 24 Pgs.

298. Sri Gautam Kumar Nath,  
son of Sri Kanailal Nath residing at  
Vill: Dignagar, Salionpara, P.O. Dignagar,  
Nadia.

299. Sri Asit Kumar Banerjee,  
son of Sri Gurudas Banerjee residing  
at Manicktala (Near Chadda Estate)  
P.O. Ichapur, 24 Pgs.

300. Sri Chandan Paul,  
son of Sri Nepal Chandra Paul residing  
at 7, Biplabi Pulin Behari Das Street,  
Calcutta-9.

301. Sri Santosh Kumar Panda,  
son of Sri Pravakar Panda, residing  
at 7, Biplabi Pulin Behari Das Street,  
Calcutta-9.

302. Sri Molay Ghosh,  
son of Sri Makhan Ch. Ghosh residing  
at Banerjee Para, Barrackpore, P.O.  
Nonachandan, Barrackpore.

303. Sri Tarak Nath Das,  
son of Sri Haripada Das residing at  
Subhas Nagar Colony, Barrackpore,  
P.O. Nonachandanpukur, 24 Pgs.

304. Sri Biswanath Kundu,  
son of Sri Biren Kundu residing at  
Bidyanagar Pally, P.O. Garfa, Naihati,  
24 Pgs.



305. Sri Nityananada Banerjee,  
son of Sri Kartick Chandra Banerjee  
residing at Railway Quarter No.4P.O.  
Taherpur, Nadia,

306. Sri Amal Kumar Dey,  
son of Sri Makhanlal Dey residing at  
P.O. Garulia 103, Lelin Nagar, 24 Pgs.

307. Sri Swapan Paul,  
son of Sri Haripada Paul residing at  
Manicktala 2, Bapuji Colony, Ichhapur,  
24 Pgs.

308. Sri Dipak Kumar Das,  
son of Sri Parbit Das residing at 183,  
Ghosh Para Road, Kanchrapara, 24 Pgs.

309. Sri Alok Shil,  
son of Sri Amar Shil residing at Ichhapur,  
24 Pgs.

310. Sri Debasis Dutta,  
son of Sri Manimdranath Datta residing  
at Kajipara Nayapally, Barrackpore, 24 Pgs.

311. Sri Buddeswar Nath,  
son of Sri Kanailal Nath residing at  
Vill: Stationpara, P.O. Dignagar, Dist  
Nadia.

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312. Sri Partha Das,  
son of Sri Ajit Kumar Das residing at  
West Bidhanpally, Ichapur, 24 Pgs.

313. Sri Suman Majumdar,  
son of Sri Samir Majumdar residing at  
B/EG 3 Island, P.O. Bengal Enamel, 24 Pgs.

314. Sri Samar Das,  
son of Sri Jyoish Chandra Das residing at  
2/69, Jatin Das Nagar, Belgharia,  
Calcutta-56.

315. Sri Bipul Pal,  
son of Sri Binoy Krishna Pal residing at  
Ghola Road, P.O. Belgharia, Calcutta-56.

316. Sri Madhusudan Roy,  
son of late Anath Bandhu Roy residing  
at Block-C Ichapur, Anandamath, 24 Pgs.

317. Sri Utpal Das,  
son of Sri J. Das residing at 2/69,  
Jatindas Nagar, Belgharia, Calcutta-56.

318. Sri Pankaj Kumar Biswas,  
son of Sri Nityananda Biswas residing at  
Subhasnagar Colony, Barrackpore, 24 Pgs.



319. Sri Biswanath Dey,  
son of Sri Nilmal Dey residing at  
Panchanantola Rallysree, P.O. Nonachandan  
Pukur, 24 Pgs.

320. Sri Prosun Das,  
son of Sri Haripada Das, residing at  
Ichapur Deb Pally, Manicktola, 24 Pgs.

321. Sri Palas Barua,  
son of Sri Nirmal Chandra Barua residing  
at Vill: Bibeknagar, Shyamnagar, 24 Pgs.

322. Sri Pintu Sarkar,  
son of Sri Sukumar Sarkar residing at  
2 No. Bapujee Colony, Ichapur, 24 Pgs.

323. Sri Tarun Mukherjee,  
son of Sri Krishna Ch. Mukherjee residing  
at 3 No. Bapuji Colony, Ichapur, 24 Pgs.

324. Sri Ram Subhash Mourya,  
son of Sri Basantlal Mourya residing at  
Lichubagan No.4 Quarter 559, Naihati,  
24 Pgs.

325. Sri Surendra Prasad Roy,  
son of late Ramjee Roy residing at Railway  
Quarter 81, Naihati 24 Pgs.

326. Sri Ranjeet Kumar Roy,  
son of Sri Ramakant Roy residing at

Lichubagan Lane, No.2, Qr. 98, Naihati, 24 Pgs.

327. Sri Dharamnath Roy,  
son of Sri Rajendra Roy residing at  
Lichubagan Lane, No.2 Quarter No.98,  
Naihati, 24 Pgs.

328. Sri Shashi Bhusan Roy,  
son of Sri Tarak Roy residing at Leechu  
Bagan Lane, No.2, Qr. No.402, Naihati,  
24 Pgs.

329. Sri Bholanath Das,  
son of Sri Brindaban Das residing at  
29, Thakur Para Road, Naihati, 24 Pgs.

330. Sri Sodananda Das,  
son of late Surendra Nath Das residing at  
South Prasad Nagar, P.O.Hazinagar, 24 Pgs.

331. Sri Sankar Yadav,  
son of Sri Ramcharitar Yadav residing  
at Railway Co-operative Ration Shop,  
Naihati, 24 Pgs.

332. Sri Virendra Kumar Roy,  
son of Sri Deonarayan Roy residing at  
Railway Qr. 81, Naihati, 24 Pgs.

333. Sri Narayan Chakraborty,  
son of Sri Banomali Chakraborty residing  
at Radhaballav Road, Naihati, 24 Pgs.

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334. Sri Bappa Chatterjee,  
son of Sri Adhir Chatterjee residing  
at Khardah Uttarpara, 24 Pgs.

335. Sri Shyamal Kumar Das,  
son of Sri B. Das residing at 29,  
Thakurpara Road, Naihati, 24 Pgs.

336. Sri Ganesh Shaw,  
son of Sri Bholanath Shaw, residing  
at House No.4/6, Lockgate Road,  
Calcutta-2.

337. Sri Ramesh Chandra Sonkar,  
son of Sri Sovasankar Sonkar residing  
at House No.3/7, Ganesh Bagan Lane,  
Cossipur, Calcutta-2.

338. Sri Birchananda Mahato,  
son of Sri Ram Sowarath Mahato residing  
at Railway Quarter No.402, Leechubagan  
Lane, No.2, Naihati, 24 Pgs.

339. Sri Manoj Kumar Tiwari,  
son of Sri Satdeo Tiwari residing at  
RPF Barrackp Chitpur, Calcutta-2.

340. Sri Bhanuprotap Singh,  
son of Sri Parvoonath Singh residing at  
Railway Quarter No.212/4, Cossipore,  
Calcutta-2.

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341. Sri Nagendra Singh,  
son of Sri Jayram Singh residing at  
Rly Qr.No.212/4, Gossipore, Calcutta-2.

342. Sri Subir Banerjee,  
son of Sri Manicklal Banerjee residing  
at Vill & P.O. Sagrai Dist Burdwan.

343. Sri Dinesh Prosad Kharwar,  
son of Sri Rajnath Kharwar residing at  
Railway Quarter No.81, Naihati, 24 Pgs.

344. Sri Mohan Prasad Singh,  
son of Sri Suresh Prosad Singh residing  
at Rly Qr. No.AC/1, Balighat, P.O.Bali,  
Howrah.

345. Sri Murari Prosad,  
son of Sri Suresh Prosad residing at  
Railway Quarter No.AC/1 Balighat, P.O.  
Bali, Howrah.

346. Sri Krishan Chandra Giri,  
son of Sri Kailash Giri residing at  
Rly qr.472/H, Dokhindari, Calcutta-37.

347. Sri Ashok Roy,  
son of Sri Rameswar Roy residing at  
Lichu Bagan Lane, No.4 qr:559,Naihati,  
24 Pgs.

348. Sri Nand Kishore Roy,  
son of Sri Jogdeo Roy residing at  
Lichubagan Lane, No.2 Qr. No.98,  
Naihati, 24 Pgs.

349. Sri Kajal Biswas,  
son of Sri  
residing at Vill & P.O. Ananda Bazar,  
Naihati, 24 Pgs.

350. Sri Bablu Ghosh,  
son of Sri Lalu Ghosh residing at  
Vill & P.O. Ananda Bazar, Naihati,  
24 Pgs.

351. Sri Dayanand Mahato,  
son of Sri Rama Sankar Mahato residing  
at Rly Qr. 115/E, Naihati, 24 Pgs.

352. Sri Dinesh Giri,  
son of Sri Kailash Giri residing at  
Railway Quarter No.472/H, Dakhindari,  
Calcutta-37.

353. Sri Ashok Bhattacharjee,  
son of late Nirapada Bhattacharjee  
residing at National Park, P.O. Naihati,

354. Sri Harendra Nath Haldar,  
son of Sri Viswadeb Haldar residing at  
Choudhury Chalk, P.O. Bhatia, Dholahat,  
24 Pgs.

*(Signature)*

355. Sri Raghab Chandra Naskar,  
son of Sri Sudarsan Naskar residing at  
Choudhury Chalk, P.O. Bhotia, Dholahat,  
24 Pgs.

356. Sri Sujit Kumar Halder,  
son of Sri Nirapada Halder residing at  
Vill: Santoshpur, P.O. Kulpi, 24 Pgs.

357. Sri Mahadev Naskar,  
son of Sri Brindaban Naskar residing at  
Vill: Choudhury Chowk, P.O.Bhotia,  
Dholahat, 24 Pgs.

358. Sri Rabindra Nath Halder,  
son of Sri Sundar Halder, residing at  
Vill: Choudhury Chowk, P.O.Bhotia,  
Dholahat, 24 Pgs.

359. Sri Bhudeb Naskar,  
son of Sri Krishnadian Naskar residing at  
Vill: Choudhury Chowk, Bhotia, Dholahat,  
24 Pgs.

360. Sri Ashok Missir,  
son of Sri Mahaton Missir residing at  
Railway Quarter No.22/TA, Titagarh, 24 Pgs.

361. Sri Debanand Yadav,  
son of Sri Bindhachal Yadav residing at  
Railway Quarter No.22/TE Titagarh, 24 Pgs.



362. Sri Rajendra Patel,  
son of Sri  
residing at Railway Quarter No.22/TE  
Titagarh 24 Pgs.

363. Sri Bapi Sarkar,  
son of Sri Ajit Kumar Sarkar, residing  
at Ichapur, Bidhanpally, 24 Pgs.

364. Sri Dinesh Pandey,  
son of Sri Ram Ch. Pandey residing at  
SPM Road, Titagarh, 24 Pgs.

365. Sri Santosh Kumar Das,  
son of Sri Uttam Kumar Das residing  
at 5/F Akrur Dutta Lane, Calcutta-12.

366. Sri Swapan Kumar Mondal,  
son of Sri Sashanka Sekhar Mondal residing  
at Isomalipore, P.O. Shaktipur,  
Beldanga, Dist: Murshidabad.

367. Sri Bankuram Basak,  
son of Sri Gupinath Basak residing at  
17, Bhuban Dhar Lane, Calcutta-9.

368. Sri Narayan Sarkar,  
son of Sri Bharat Sarkar residing at  
Mayapally, P.O. Ichapur, Nabwabganj,  
24 Pgs.

369. Sri Babluprasad Gupta,  
son of Sri Mahadeb Gupta residing at  
45, Lootery Mohat Orderly Bazar,  
Barrackpore, 24 Pgs.

370. Sri Kishore Kumar Shaw,  
son of Sri Madhusudan Shaw, residing at  
1 No. Hato Lane, Mullick Patak, Howrah.

371. Sri Arun Kumar Ghosh,  
son of Sri Shyamal Kumar Ghosh residing at  
Vill: Jainkhan, Magrahat, 24 Pgs.

372. Tapan Acharya,  
son of Sri Ashutosh Acharya residing at  
Vill: Bhandaria, P.O. Mahestakhalia, P.S.  
Baruipur, Dist: 24 Pgs.

373. Sri Kartick Chandra Halder,  
son of late Phani Halder residing at  
Vill & P.O. Dhamna, Dist: 24 Pgs.

374. Sri Shankar Sharma,  
son of Sri Ram Awdh Sharma residing at  
Goragacha Rly Colony Qr. No. 29/C/7, G  
Calcutta-53.

375. Ram Pujan Yadav,  
son of Sri Ram Raj Yadav residing at  
Goragach Rly Colony Quarter No. 29/C-7,  
Calcutta-53.

376. Sri Pradip Ghosh,  
son of Sri Jogadish Ch. Ghosh residing at  
Vill Netaji Nagar, P.O. Ganganagar, Block-G

377. Sri Niranjan Sarkar,  
son of Sri Suren Sarkar residing at  
Rabindrapally, P.O. Madhyamgram Bazar,  
Dist: 24 Pgs.

378. Sri Palash Kumar Dey,  
son of Sri Chittaranjan Dey residing at  
vill: Parbachal, P.O. Korachandigarh,  
Madhyamgram, 24 Pgs.

379. Sri Ujjwal Kumar,  
son of Sri Rajendra Prasad Yadav residing  
at Sabalkishore Coaching Post Narkeldanga  
Sealdah, Calcutta.

380. Sri Anil Kumar Yadav,  
son of Sri Shankar Yadav residing at  
100/11, Beliaghata Rly Qr. Calcutta-15.

381. Sri Genelal Projapati,  
son of Sri Ramdev Prajapati residing at  
100/11, Beliaghata Rly Qtr.P.O.Tangra,  
Calcutta.-15.

382. Sri Dhanej Kumar Prajapati,  
son of residing  
at 100/11, Beliaghata Rly Qtr. P.O.Tangra,  
Calcutta-15.

383. Sri Sanjay Kumar Yadav,  
son of Sri Bhirgunath Yadav residing at  
vill:Chitouni, P.O.Chata, Thana Bansdih  
Road, Dist: Ballia (U.P.).



384. Gauri Shankar Yadav,  
son of Sri Jai Prakash Yadav, residing at  
Hatpur, Post : Bahaula, Via Sahatawa,  
Dist. Bellia (U.P.).

385. Sri Gouri Shankar Yadav,  
son of Sri Ram Bachan Yadav, residing at  
100/11, Belliaghata Rly. Quarter, PO:  
Tangra, Calcutta-15.

386. Sri Debasish Sarkar, son of Sri Atul Ch.  
Sarkar, residing at B.C. Sen Road,  
Shaftipur, Agarpara, 24-Parganas.

387. Sri Gora Das, son of Bhabani Ch. Das,  
residing at Guma 24-Parganas.

388. Sri Dilip Kumar, son of Sri Biswanath  
Prasad, residing at 10, Dhakuria Road,  
Calcutta-48.

389. Sri Raghuraj Pal, son of Ram Orauni Pal,  
residing at Railway Quarter No.414/18,  
Dhakuria Road, Calcutta-48.

390. Sri Sharafat Hussain, son of late Abdul  
Hussain, residing at 47/A, Canal East Road,  
Calcutta-11.

391. Sri Pradip Mondal, son of Latebhagat Mondal,  
98, Kali Bhakta Saran,  
residing at 130/f, Rly. Quarter, Narkel-  
danga, Calcutta-8.

392. Sri Nizamuddin, son of Sri Samsuddin,  
residing at 3/D/H/1, Gas Street, Calcutta-9.

393. Sri Asraf Hossain, son of Sri Abdul Hamid,  
residing at 3/14, Narkeldanga Main Road,  
Calcutta-11.

394. Sri Salauddin, son of late Jamaluddin  
residing at 297/1/H/4, Acharjya Prafulla  
Chandra Road, Calcutta-9

395. Md. Sakhil, son Md. Ahmed Hussain,  
residing at 297/A, Calcutta-100 009

396. Md. Babu Hussain, son of Nabi Box,  
residing at 7/3/H/5, Gas Street, Cal-9

397. Md. Ashlam, son of Kaji Panchu,  
residing at 7/2/H/5, Gas Street,  
Calcutta-9

398. Harikisore Pandey, son of Biswanath  
Pandey, residing at Shibtala Lane,  
near Khanna Schoo, 13/B, Calcutta-85.

399. Prasanjit Mullick, son of Asit Kumar  
Mullick, residing at 17, Ghatakpara  
Road, Ranaghat, Nadia.

400. ~~Manmatha~~ Sri Mahadeb Das, son of  
Manmatho Das, residing at vill -Baul  
Gachi, P.O. Salua, P.S. Habra, Distr.-  
24-Parganas..

401. Anishul Haque, son of Samsuddin,  
residing at 3A/H/21, Gas Street,  
Calcutta-700 009.

402. Sri Arunava Kundu,  
*Son of Sri Gouranga Chandra Kundu,  
24, Alipur East, Mirza, Calcutta-49*

403. ~~Parvesh~~ Alam, son of Akhtar Hussain,  
297/H/3, APC Road, Calcutta-9.

404. Jafar Ali Hamid, son of Abdul Hamid,  
11/1, Harris Street, Calcutta-9.

405. Md. Sahabuddin, son of late Kheda Box,  
*Badruddin*  
3A/Hp21, Gas Street, Calcutta-9.

406. Uttam Mondal, son of late Bhagbat Mondal,  
c/o. Rajkumar Mondal, 98, Kabi Sukanta  
Sarani, Calcutta-85.



407. Pradip Singha Roy, Son of Ajit Singha Roy, residing at 411/A, Luxury Nagar, Litchu Bagan, Dum Dum Motijhil, Calcutta-74.

408. Sri Amit Das, Son of Sri Gourhari Das Residing at Matherhat Kali More, Baruipore, 24 Parganas.

409. Sri Subir Sarkar, Son of Sri Sadhan Sarkar, residing at ~~130/F, Narkeldanga~~ <sup>Swarnadip Apartment</sup> Railway Quarter, Calcutta-11. DA/4/8, Sharbti Nagar, Calcutta-59.

410. Sri Ranjit Mallick Son of Sri Asit Kumar Mallick, Residing at Ghatak Para Road, Ranaghat, Nadia.

411. Md. Khurshid Akram, Son of Abdus Samad, residing at 2B Kali Some Street Calcutta-9.

412. Nurul Islam, Son of Late Muruddin, Ah. Residing at 11/2, Harsi Street, Calcutta-9.

413. Sajid Hossain, Son of Md. Taiyab Ali residing at 168/K, Keshab Ch. Sen Street, Calcutta-9.

414. Md. Hasim, son of Abdul Kasim, Residing at 11/1/H/10, Harsi Street, Cal-9

415. Md. Javed Hossain, Son of Late Md. Sahajada, residing at 7/3/H/5, Gas Street, Calcutta-9.

416. Md. Alauddin, Son of Jaffir Mohammed, residing at 3A/H/21, Gas Street, Calcutta-9.

417. Ashlam Ahmed, Son of Pyara Ahmed, residing at 1/21, Raja Dinendra St. Calcutta-9.

418. Md. Zahidul Bari, Son of Abdul  
Zabbar Haidry, residing at 147 Keshab  
Ch. Sen Street, Cal-9.

419. Md. Ashlam, Son of Late Abdul Karim,  
Residing at 297/H/6, Acharya Prafulla  
Chandra Street, Cal-9.

420. Sri Durga Pal Chowdhury, Son of Late  
Ananda Kali Herendra Mohan Pal Chowdhury, Residing  
at 5 No. Mahesh Bari Lane, Cal-11.

421. Sri Radharani Ghosh, wife of Sri  
Anath Ghosh, residing at Vill-Ushum-  
Pur, Shib Bhatak Road, Agarpara, 24Pgs(N)

422. Smt. Ritarani Ghosh, Wife of Sri  
Sanyasi Charan Ghosh, Residing at  
Ushumpur Shib Bhatak Road, Agarpara,  
24Pgs(north).

423. Sri Pradip Kumar Ghosh, Son of Sri  
Narayan Chandra Ghosh, Residing at  
Vill- Ushumpur Shib Bhatak Road,  
Agarpara, 24Pgs(N).

424. Sri Prabir Bhore, Son of Late Man-  
matha Nath Bhore, residing at 125, B.L.  
Laha Road, Cal-41.

425. Sri Amal Chatterjee, C/O-Pran Krishna  
Chowdhury, Son of Late Sadananda  
Chatterjee, residing at Raj Bhatak Road  
Ushumpur Battala, Agarpara, 24Pgs(N).

426. Sanjoy Kundu, Son of Late Sanat Kumar  
Kundu, residing at 2.No. Chandra Mohan  
Sur Lane, Cal-67.

427. Sarfaraj Alam, Son of Sk. Asghar Ali,  
residing at 297, Acharya Prafulla  
Chandra Road. Cal-9.

1871.

428. Asraf Ahmed, C/O-Peara Ahmed, Residing at Raja Dinendra Street, Cal-9

429. Badsha Alam, Late Abdul Khalit, (Son of) residing at 3/14, Narkeldanga Main Road, Cal-85.

430. Anath Senapati, Son of Balaram Senapati residing at 53, Suren Sarkar Road, Cal-85.

431. Samir Kumar Ghosh, Son of Chittaranjan Ghosh, residing at 73 Kabi Sukanta Sarani, Calcutta-85.

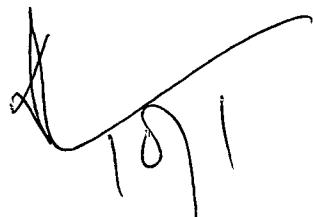
432. Asit Kumar Das, Residing at Guma, 24parganas.

.....Applicants

VERSUS

- \* 1. Union of India Service Through the General Manager, Eastern Railway, 17. N. S. Road, Fairlie Place, Cal-1.
- 2. Divisional Railway Manager, Eastern Railway Manager Sealdah Division, Sealdah, Calcutta.
- 3. Divisional Personnel Officer, Eastern Railway, Sealdah Division, Sealdah, Calcutta.
- 4. Senior Divisional Operating Superintendent, Eastern Railway Sealdah Division, Sealdah, Calcutta.
- 5. Station Superintendent/Manager, Eastern Railway, Sealdah Bivision, Sealdah, Calcutta.

.....Respondents



For Applicant : Mr. B.C. Sinha, Counsel leading  
Mr. P.C. Das, Counsel.

For Respondents : Mr. C. Samaddar, Counsel.

Heard on : 20.12.1996.

Date of Order : 10.01.1997.

O R D E R

D. Purakayastha, JM.

1. 432 persons by a belated joint application approached this Tribunal under Sec. 19 of the Administrative Tribunal Act, 1985 for a direction upon the respondents (Railways Authorities) for enlisting them in the approved list of substitutes for the purpose of empanelment for appointment against regular posts and for screening thereof for their empanelment in the list of substitute workers.

2. The applicants' case is that - they were engaged by the respondents as 'un-approved substitutes' in the various places of Sealdah Division, Eastern Railway. According to them they were appointed by the Railway authorities from time to time prior to 1980 and in between 1980 and 1983 as substitute labourers under the Station Superintendent, E. Rly, Sealdah and they rendered more than 180 days continuous service as substitute workers. Accordingly, they obtained certificates which are marked as Annexures 'A' to 'A5' of this O.A. It is also stated that certificates/prior to 1980 are not readily available due to lapse of time. The applicants contend that as per instruction of the Railway Board vide Circular dated 20.11.1991 they are entitled to be regularised in the railway establishment against regular post. They submitted various representations to the concerned Railway authorities, copies of which have been annexed to the application

marked with Annexures 'B' to 'D' as stated at page 84 of the application, but no fruitful result emerges till date. The applicants also averred that in O.A. No. 1194 of 1994 (Ranjit Kr. Palit & Ors. Vs. Union of India & Ors.) similar claims and disputes were adjudicated by this Tribunal and the application was allowed by giving reliefs as prayed for therein. On the strength of the said Judgement in that O.A they are also entitled to get the same benefit of regularisation of their services in the railway departments. Since they have not received any reply from the respondents till date, they have been compelled to file this case for getting appropriate relief or reliefs as prayed for.

3. The case of the applicants is resisted by the respondents by filing a written statement by stating, *inter alia*, that the applicants had no cause of action for filing of this application. The application is hopelessly barred by Limitation, principle of estoppel, waiver and acquiescence. It is also stated that a good number of cases are being filed by outsiders by phases claiming their engagement in the railway on the basis of some false and collusive documents seems to have been prepared in collusion with some retired employees of railways before this Tribunal in order to mislead the Tribunal. Number of such cases in Sealdah Division would be about 50 consisting of about 3000 applicants. All the applicants are claiming themselves as casual labour or substitute labours under T&C department worked since 1974/ 1975/ 1976 onwards and claiming that they attained temporary status which is quite absurd. It is also stated in their reply that 3 screenings viz. in 1978, 1981 and in 1990 were done and in the said screenings all the Casual/Substitute employees were called for. Accordingly, in September/October, 1985 two lists of substitutes were published inviting objections from the substitutes labours. But none <sup>of the</sup> applicants of this case responded to it.

In the said lists, names of the applicants were not reflected. These applicants did not file any objection nor did they apply for inclusion their names in the lists. In fact, the applicants are all outsiders and their services were never utilised in the railway in any capacity. Therefore, all the documents annexed to the application in support of their utilisation in the railway are totally false and manufactured. The respondents /in their reply have annexed/copies of the note of 'handing over and taking over of charges' of Station Superintendent/Sealdah (bearing No. EG/ SS/SDA/84 dated 16.3.84 ) for the relevant period wherein according to the respondents, the signature ~~and~~ <sup>differ from the signature appended</sup> in certificates annexed by the applicants. It is also stated that they did not receive any representations annexed to the application and the railway administration had never issued such certificates to the applicants. Since the service<sup>s</sup> of the applicants were never utilised by the railway, therefore, the question of attainment of temporary status after completion of 180 days continuous service as substitute as claimed by the applicants does not arise. The respondents also averred that the applicants in O.A. No. 1099 of 1993 (Sukumar Roy & Ors. Vs. Union of India & Ors.) are not similarly circumstanced as that of the instant applicants. As per order of the Tribunal necessary action was taken by the respondents and found that none of the applicants in the O.A. 1099 of 1993 were genuine and accordingly, they were found not entitled for employment in the railway. It is also stated by the respondents that except the list of approved substitute published on 9.9.85 and 18.10.1985 no other list is in existence and the name of the applicants are not appearing in the said list published in the month of September/October, 1985. They further averred that the O.A. No. 1194 of 1994 (Ranjit Kr. Palit & Ors. Vs. UOI & Ors.) was not decided in favour of the applicants as contended by the applicants in their application. It is stated that the Hon'ble Tribunal had directed the respondents to verify

the certificates produced by the applicants and all the documents bearing with initials are found forged and manufactured for the purpose of this case. Thereby, this belated application is barred by the principle of law of limitation as they did not come before the Tribunal within the prescribed period of limitation. As such, the application is liable to be dismissed. Moreover, Id. Advocate Mr. Samaddar submits that the notifications for selection were issued by the railway authorities in the month of September/October, 1985 but the aforesaid 432 persons never approached the authorities concerned for inclusion their names for their regularisation. But they have now come with this belated application by manufacturing some documents and signature in collision with some railway employees who had went on retirement. Moreover, the signature on the representations and seal are illegible, uncertain and lack of sufficient particulars and those signatures and stamps on the representations (Annexures 'A' to 'A5' ) cannot be treated as legal evidences for the purpose of adjudication of this case, thereby, the petition is liable to be dismissed with costs.

4. In view of the divergent arguments advanced by the parties before us, it is to be considered whether the applicants are entitled to get any relief in this case in terms of the Judgement passed on 31.3.1994 in O.A. No. 1099 of 1993 / O.A. No. 1094/94 of this Tribunal. It remains undisputed in this case that all the applicants are out of employment before 1983 and they have approached this Tribunal after a lapse of about 13 to 16 years. It also remains undisputed that the railway authorities have published Two lists of Substitute workers on 9.10.85 and 18.10.85 and in the said lists the name of the applicants are not found appearing. It is also specifically denied by the respondents that they ever received any representation as shown in Annexures 'B' to 'O' in the application. It is the bounded duty of the applicants

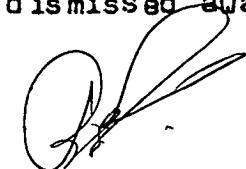
to establish beyond doubt that the Railway authorities have issued the utilisation certificates (Annexures 'A' to 'A-5') and also that the respondent Officers received the representation Annexure 'B' to 'O' on different dates as alleged in the application. The 1d. Advocate, Mr. Sinha appearing on behalf of the applicants strongly relying on the Judgement of Ranjit Kumar Palit & Ors. Vs. UOI & Ors. and submits that the Hon'ble Tribunal in this case had expressed their views that the signatures found in the representation of the Railway employees and in the Identity Cards were genuine. So, in the instant case, the signatures and stamps of the officers of the Railway shall be deemed to be genuine in this case. So, the respondents had no legal stand to deny the signatures on the face of the Judgement passed in Ranjit Palit's case.

5. We have considered the submission of the 1d. advocate of both the parties on that score and we have also considered the Judgements which have been referred to by the 1d. advocate for the applicants in this case. On a careful perusal of the Judgement of Ranjit Kumar Palit case regarding genuineness of the documents produced in that case, it is noticed by us that significantly the 1d. Tribunal Judgement was silent as to the admissibility of the documents on which the applicants set up their claims to enforce the right of regularisation. The applicants also did not disclose the name of the Officers who received the representations, copies of which annexed as Annexures 'B' to 'O'. So, it is found that the applicants have special knowledge of the facts of the signatories appended in the representations as well as in the utilisation certificates. So, the applicants

are the competent persons to disclose the name of the officers who received the representations and also who had issued the utilisation certificate in their favour. The question of admissibility of the document in a proceeding is a vital factor and that burden also lies on the applicants as stated by us earlier. We have gone through the signatures and stamps on the utilisation certificates as well as on the representations. Most of the signatures in the utilisation certificates as well as in the representations are found uncertain and illegible. The presumption of genuineness of the documents cannot be drawn unless the documents are proved as admissible under law beyond reasonable doubt. Since the signature on documents are found uncertain and illegible, it is very difficult to raise the presumption about the genuineness of the signatures appended in the utilisation certificates as well as on the representations. Moreover no rejoinder has been filed by the applicants to the respondents' reply in which contention has been made that the applicants have produced forged and manufactured documents. Besides, there are laches and inordinate delay in filing this application and such inordinate delay and laches cannot be ignored after 13 years from the date of arising of the cause of action. No petition for condonation of delay has been filed.

6. In view of the aforesaid circumstances, putting burden of proof upon the applicants, we also find that the application is barred by law of limitation and suffers from defects of necessary parties. As such, we do not find any merit in the case and thereby the application is dismissed awarding no costs.

  
(D. Purakayastha)  
Judicial Member

  
(B.C. Sarma)  
Administrative Member  
10/11/97